Special

[12 December, 2019]

MR. CHAIRMAN: Hon. Members, by peaceful conduct of debate, we got the benefit of getting answers. You may not be satisfied with answers, but, at least, answers are given. This Appropriation Bill is deemed to have been approved without even discussion also. But some Members insisted and I also felt that it should be discussed. This is a good trend and we must continue it. That is possible if Members adhere to rules, make requests for additional queries and have some patience. That is all.

MESSAGE FROM LOK SABHA

The Central Sanskrit Universities Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Central Sanskrit Universities Bill, 2019, as passed by Lok Sabha at its sitting held on the 12th December, 2019."

Sir, I lay a copy of the Bill on the Table.

MR. CHAIRMAN: Now, we are taking up Special Mentions.

***SPECIAL MENTIONS**

Demand for desilting of Bargi dam on Narmada river

श्री कैलाश सोनी (मध्य प्रदेश): महोदय, नर्मदा नदी मध्य प्रदेश एवं गुजरात की जीवन रेखा है। इन प्रांतों की बहुतायत सिंचाई एवं पेयजल योजनाएं इसी नदी से संचालित हैं। बरगी बांध के बाद इन्दिरा सागर बांध और सरदार सरोवर बांध बने हैं। वर्तमान में सिल्ट जमाव के कारण बांध में 35% से ज्यादा पानी का भराव कम हो गया है। यदि इसी तरह जमाव होता रहा और उसका समेकित निदान सिल्ट हटाकर नहीं किया गया, तो जल की

^{*}Land on the Table.